

State/UT	2015-16	2016-17	2017-18
Tamil Nadu	2830933	0	1792994
Telangana	0	0	2955215
Tripura	220090	0	138495
Uttar Pradesh	2067707	0	2334486
Uttarakhand	699055	0	626045
West Bengal	7075405	0	1026249
Chandigarh	106440	0	106440
Lakshadweep	474825	0	470145
Puducherry	176910	0	168165
Daman and Diu, Dadra and Nagar Haveli	38595	0	317470
TOTAL	68931789	0	48646117

Trees grown outside forest areas

†3889. SHRIMATI SAMPATIYA UIKEY: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that along with expansion in forest areas trees are being grown outside the forest areas in the country;
- (b) if so, the details thereof during last three years; and
- (c) the district-wise details in Madhya Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) Yes, Sir. Trees are being grown outside of forest areas. The total forest and tree cover of the country, as per the latest, "India State of Forest Report (ISFR) 2017" published by Forest Survey of India, is 8,02,088 sq. km. which is 24.39% of the geographical area of the country. The Forest and Tree Cover shows an increase of 8,021 sq. km. as compared to the updated India State of Forest Report 2015. The increase in Forest Cover is 6,778 sq km and increase in Tree Cover is 1,243 sq km as compared to ISFR 2015.

†Original notice of the question was received in Hindi.

(b) The details of total number of estimated trees in forest and outside forest are given in the Statement (*See* below).

(c) State level and district-wise information on number of trees is not maintained.

Statement

Estimated number of tree

(In millions)

Category	IFSR 2017		ISFR 2015	
	Forest	TOF	Forest	TOF
No. of trees	13658	5834	13496	5419

Guidelines for treatment of bio-medical waste

3890. SHRI RANJIB BISWAL: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the details of rules/guidelines put in place for treating bio-medical waste in the country;

(b) whether it is a fact that deadly, hazardous and toxic bio-medical waste generated by healthcare units is being mixed with municipal garbage in every part of the country;

(c) if so, the details thereof;

(d) whether Government feels that there should be a stringent regulatory system/mechanism to bring every healthcare unit under it, and if so, the details thereof along with the action taken/proposed to be taken to put in place such a system/mechanism; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) The Government has notified the Bio-medical Waste Management (BMWM) Rules, 2016 on 28th March, 2016 in supersession of the Bio-medical Waste (Management and Handling) Rules, 1998 with the objective to regulate and improve segregation, collection, processing, treatment and